and only discharge certificates, nay become casual labourers any &S3. Please look into the matter and take can of ft. I think, the committee can take eare of it

SHRI JAGDISH TYTLER: I would like to inform the hon. Member flat 1 have noted what he has stated. Bat, since this is & very technical point, I will ham to get a full clarification abbut it and I win bring the same to your notice.

THE DEPUTY CHAIRMAN: I en be looked into by the Committee as Subordinate Legislation, became this is an act of Parliament, it can be looked into and taken care of.

Now, let us go ahead with something else.

RE. REPORTED STATMENT MADE BY THE RURAL DEVELOP MENT MINISTER **0T** S3U LANKA AT **MADURAI**

SHRI V. NARAYANASAMY (Pon dicherry): Madam, we want to rain a very important fans#(Interruptions).). It is very serious issue, Madam,.

SHRIMATI JAYANTI NATARA JAN: (Tamil Nade) Madam, Sri Lankan Rural Development Minister come to Madurai(Interruptions).

THE DEPUTY CHAIRMAN: We he already 8 tarn difficulty today he» casuse we do not have the Zero House.

But as the Miniter for Butaend Affairs in here,you can refer in is so that be can look into the mettar and come to the House ...(Interruptions)..It is not Zero Hour now

'SHRIMATI JAYATI NATARA-JAN: Last .. (Interruptions)... Sri Lankan Minister came hew (Interruptions)...

क्री संदर सिंह जेपारी (क्वानान)ः चीचे का क वहाँ है। जिन्होंने नोहिस दिया है करनो से कारने सह अक्र**ाधीतः संदे आ**द्यः न

SHRIMAT! JAYANTI **NATARA** JAN: He has equated Shaheed Bhagat Singh with Pirabhakaran ... (Interruptions)... He has said so on the Indian Territory ... (Interruptions)... the Minister is here, he should react to it ...(Interruption)...

SHRI SURESH PACHOURI (Madhya Prodesh): Madem, please give permission to raise this issue because we have already given a notice in this regard ...(Interruption)...

THE DEPUTY CHAIRMAN: Just one second, please ...(Interruption)... Let me explain to the Minister. Will you e sk down? ...(Interruption)... Ms. kherjee, today we have your Calling Attention and it is our tradition in this st the Chairman does not permit made by a Sri Lankso h

shiri makhan lal photedar hk The He

ri y. Kabayanasamy: W& re Mouse to be econormed

CHAIRMAN: s the situation is, becase it is the minds.

Development

लेकिन उन्होंने इस इंटरव्यू में कह दिया है कि इसमें प्रमाकरण का हाथ है।

प्रो॰ विजय कुमार मल्होत्रा (दिल्ली): मैडम, कल आपने हाऊस में यह कहा था ...(व्यवधान)... मैंने जो लेटर लिखा था, मैंने उसके बारे में कल जिक्र भी किया था और इस लेटर में ...(व्यवधान)...

उपसभापतिः आप देखिए कालिंग अटेशंन है

Minister of Sri Lanka 256

at Madurai

SHRIMATI JAYANTHI NATARAJAN: We have not yet finished ...(Interruption)...

श्री सुरेश पचौरी: इसलिए उसके एकट्राडिक्शन के मामले में ...(व्यवधान)...

श्री सुरेश पचौरी: महोदया, श्रीलंका के रूरल डैवलपमेंट मिनिस्टर एस॰ कोंडामल ने मदुर्द्ध में प्रेस कान्क्रेंस में राजीव गांधी जी के हत्याकांड में लिप्त प्रभाकरण को शहीद भगत सिंह के समकक्ष निरूपित किया है जो अत्यंत शर्मनाक और निन्दनीय है। महोदय, NATARAJAN: Madam, I have a point to make पिछले समय जब-जब भी राजीव गांधी जी के हत्याकांड in addition to what Mr, Suresh Pachouri said. के संबंध में इस सदन में लर्चा हुई है, सारे माननीय सदस्यों ने पार्टी से ऊपर उठकर इसी सदन में यह मांग की है कि राजीव गांधी जी की हत्या में लिप्त जो लोग भी पाए जाएं, उनके खिलाफ स**स्त्र** से सख्त कार्रवाई की जानी चाहिए और उनको सख्त से सख्त सन्ना दी जानी चाहिए। लेकिन जिस तमिलनाडु की भूमि पर राजीव गांधी की हत्या की गई उस तमिलनाड़ की भूमि पर ही पिछले दिनों मदाई में श्रीलंका के रूरल डेवलपमेंट मिनिस्टर द्वारा इस प्रकार का वक्तब्य दिया जाना अत्यन्त आपत्तिजनक है। इसकी जितनी भर्त्सना की जाये, उतना

उपसभापतिः पचौरी जी. बैठिए।

श्री सरेश पचौरी: उन्होंने जो यह वक्तव्य दिया है, हम मामले में सरकार को रीऐक्ट करना चाहिए।

कम है।

SHRIMATI JAYANTHI

Madam, ... (Interruption). उपसभापतिः सब नहीं बोलेंगे। ...(व्यवधान)... श्री जनेश्वशवर मिश्र (उत्तर प्रदेश): भविष्य में

जपब कालिंग अटेंशन होगा तो क्या हम लोग भी जींगे आवर का इस्तेमाल करें? मैडम, कालिंग अटेशन के दिन अगर जीरो आवर की इजाजत दे रहे हैं, तो भविष्य में हमें भी ऐसा ही मौसत्र दीजिए।

महोदय, इससे हटकर मैं एक बात कहकर अपनी NATARAJAN: It is not fair, Madam. The बात समाप्त करूंगा। मैं आपके माध्यम से सरकार से मांग करूंगा कि पिछले दिनों हमारे विदेश मंत्री जी ने यह बताया...

उपसभाषतिः मैंने यही कहा है। मैं नहीं बुलवा रही हूं। मैं मना कर रही हूं। आप बोल रहे हैं तो मैं आपको भी मना कर रही हूं। ...(व्यवधान)... बैठिए। SHRIMATI JAYANTHI

THE DEPUTY CHAIRMAN: All

Chairman permitted us.

उपसभाषितः अभी दूसरी बातें न करिए।

. right.

श्री सरेश पर्चौरी: मैं एक मिनट में अपनी बात खत्म करूंगा। यह धहत महत्वपूर्ण बात है। विदेश मंत्री ने कहा था। अप्रैल 94 में...

श्री सत्यप्रकाश मालबीय (उत्तर प्रदेश): महोदया, मेरा व्यवस्था का प्रश्न है। व्यवस्था का प्रश्न यह है कि हाउस का कन्वेंशन भी है और आज खब मैंने खद भी जीरो आवर का नोटिस दिया तो उस समय बताया गया कि क्यों कि आज कालिंग अटेंशन मोशन है, इसलिंह जीरो आवर किसी को अलाक नहीं किया जाएगा। हो मेरा निवेदन यह है कि ...(व्यवधान)...

उपसभापतिः दूसरी आत मत कहिए।

SHRIMATI JAYANTHI

श्री सरेश फ्वौरी: गवर्नमेंट आफ इंडिया ने इस मामरो में रेड कार्नर नोटिस जारी किया था. उसके बाद नवम्बर 1994 में श्री लंकन अधारियों ने बताया कि राजीव गांधी जी की हत्या में लिप्त जो लोग हैं वे जाफना में है। उसके बाद अब उन्होंने सीधे बात कह दी है। उन्होंने एक इंटरव्यू में कहा है कि राजीव गांधी की हत्या में प्रधाकरण का हाथ था। इस मामले में 92 से down श्रीलंका गवर्नमेंट का कोई सहयोग नहीं मिल पा रहा है।

NATARAJAN: Madam, he is a Member of the Sri Lankan Cabninet, he comes to our territory and says that Prabhakaran is a martyr like Shaheed Bhagat Singh. ... (Interruption)...

THE DEPUTY CHAIRMAN: Please sit

SHRIMATI JAYANTHI NATARAJAN: No, Madam, I would like to know two things from the External Affairs Minister. How did Mr. Thondaman get a visa to come to your country? ...(Interruption)...

THE DEPUTRY CHAIRMAN: Please sit down. Shrimati Jayanthi Natarajan, Please lit down.

SHRI V. NARAYANASAMY: He should be arrested and should be put behind wars.

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, please sit down.

श्री सत्य प्रकाश मालक्षीयः मेरा व्यवस्था का प्रश्न यह है कि ...

उपस्थापतिः मैं आपको बताती हूं। ...(व्यवधान)...

श्री सत्य प्रकाश मालवीयः मैंने अभी पूरा नहीं किया। पहले उनको बिठाइए।

SHRI V. NARAYANASAMY: He is comparing Prabhakaran to Shaheed Bhagat Singh (Interruption).

THE DEPUTY CHAIRMAN: Please sit down. Nobody will speak on this subject.

SHRIMATI JAYANTHI NATARAJAN: Madam, I have a point to raise. Please give me permission. The Chairman gave us permission.

THE DEPUTY CHAIRMAN: Please sit down. (Interruptions) No, I am just telling you, please listen to me. There is a tradition in this House that we never allow anything other than Calling Attention. Please abide by the Chair and help the Chair to start the NPT. The Minister has heard it. Let him find out. I will not ask him to react immediately because it is a serious matter. He has to find out. You cannot expect the Minister to get the full information while he has come for a different matter. I understand, Jayanthiji, your concern, Mr. Narayanasamy's and Mr. Pachouri's who raised it. Please don't do this because there are other people who are giving

Zero Hour notices. (Interruptions) We now take up the Calling Attention Motion. (Interruptions)

SHRIMATI JAYANTHI NATARAJAN: Mdam, please permit me. (Interruptions)

SHRI DEPUTY CHAIRMAN: No. (Interruptions)

SHRI SURESH PACHOURI: Madam, the Home Minister is also here. (Interruptions) We should know what they are going to do. Let the Home Minister. react. (Interruptions)

अफेयर्स मिनिस्टर साहब यहां बैठे हैं, वह जवाब दे सकते हैं (व्यवद्यान) होम मिनिस्टर साहब जवाब दे सकते हैं (व्यवद्यान)

SHRI SURESH KALMADI (Maharashtra): Madam, this is not an ordinary matter. (*Interruptions*) Both the Ministers are here; the Home Minister and the External Affairs Minister. (*Interruptions*) Let them react. (*Interruptions*)

SHRI SURESH PACHOURI: More than 100 Members have raised this issue. (*Interruptions*) Let the 'Home Minister react.

SHRIMATI JAYANTHI
NARARAJAN: We want the Minister to react.

NARARAJAN: We want the Minister to react. Madam, (Interruptions)

SHRI DIGVIJAY SINGH: Why are they taking the time of the House?

তথ্যসমুদ্ধনি মন্ত্ৰীৰ বাচ বাচৰ

(Interruptions)

गलत बात है (ख्यवधान) समय लिया जा रहा है हाक्स का। किस वजह से? (ब्यवधान) सदन की परेपरा को तोड़ा जा रहा है (ब्यवधान)

श्री सुन्दर सिंह भंडारी: या तो कह दीजिये कि जीये आवर होगा (ट्यकथान)

SHRIMATI JAYANTHI NATARAJAN: Madam, I have not been allowed to raise what I wanted to raise. I have not been permitted. (Interruptions) The Home Minister is getting up. Let him react. (Interruptions) THE MINISTER OF STATE IN THE MINISTRY OF * HOME AFFAIRS (SHRI RAJESH PILOT): Madam, ...

THE DEPUTY CHAIRMAN: Does it ameer* you?

SHRI RAJESH PILOT: It is my duty a» My... (Interruptions)

THE DEPUTY CHAIRMAN: I think M dots not mm yon. (interruptions) Okay. Do you want to speak? What are you going to apeak? (Interruptions) SHRI SATYA PRAKASH MALAVIYA: Madam, we cannot allow this. (Interruptions)

THE DEPUTY CHAIRMAN: Order, pleaae. (Interruptions)

SHRI SURESH PACHOURI: When the Minister is ready to reply, why are they objecting? (*Interruptions*)

SHRIMATI JAYANTHI NATARA-JAN: I have not been permitted to apeak. (Interruption*)

THE DEPUTY CHAIRMAN: Order, please. (Interruptions)

SHRI S. JAIPAL REDDY (Andhra Pradesh): I have a suggestion, Madam. (Interruptions)

THE DEPUTY CHAIRMAN: Let us hear him. (Interruptions)

SHRI S. JAIPAL REDDY: I have a helpful suggestion to make. (*Interruptions*)

SHRIMATI JAYANTHI NATARA-JAN: Madam, you did not allow me. (Interruptions)

THE DEPUTY CHAIRMAN: Jaynthi-ji, there is not real permission as such. (Interruptions)

SHRIMATI JAYANTHI NATAR-JAN: You are permitting him.

THE DEPUTY CHAIRMAN: There is no permission as such. You know the difficulty. We have this Calling-Attention Motion. I understand your concern. 1 know the External Affairs Minister is

here, but...(Interruptions) Please listen. (Interruptions) I have not finished. (Interruptions)

SHRI VAYALAR RAVI (Kerala): Why should (hey object when the Minister is getting up to reply? (Interruptions)

SHRI DIOVIJAY SINGH (Bihar): How can you speak when she is on her legs? (Interruptions)

SHRI SATYA PRAKASH MALAVIYA: The Deputy Chairman is on her tegs. How can you speak? (Interruptions)

SHRI SURESH PACHOURI: Why are they objecting? When the Home Minister is ready to react, how can they Stop him? (Interruptions)

PROF. VIJAY KUMAR MALHOT-RA (De&fi: it *the* degress Party is not interested, let the House be adjourned, *(Interruptions))*

SHRI BHUBANESWAR KALITA; Why ant they objecting when the Minister is ready to react? (Interruptions) We have got the right to hear the Minister. (Interruptions)

SHRI SURESH PACHOURI. They cannot stop the Minister from replying. (Interruptions) How can they object? (Interruptions)

निषम् के नेता (की विकास वसा): सदा सावेन, कारम कार्य पर कीर्यने (कार्यकार) अन्त को ना कारो (कार्यकार) का क्या कीना है? (कार्यकार)

المُسْتُودِ بَسُكُرُودِ بَحْتَ: صودِ صاحبہ-معا دِمس با بِلِجون بِحرِ دیجیے ہے۔ ۔ جمد اخلت: اب پہاں آنجا بیش کے ۔ • ۔ * مداخلت: یہ کیا فراہ ہے • • * مداخلت * • • نا

^{†[]} Transliteration in Arabic Script.

THE DEPUTY CHAIRMAN: Please sit down. Don't *agitated...(Interruptions)*

Javanthiji, one minute. Will you please sir down? I am not making anything. Please don't show you anger at me. It is all right. 1 don't mind it also. I think, I should run the House. So, I ask everybody to keep quiet. I am trying to do that. In such a din, it is difficult with these three mikes even, for my words to be heard. Member are agitated. The Minister of External Affairs is here. I can give 15 or 20 minutes more in the lunch hour. We can discuss the NPT which is equally important Sometimes Members can be agitated on some issue .There is a rule. There convention...(Interruptions) Please,

SHRI JAGDISH TYTLER: If they can ask me to comment, why can I not do so? ...(Interruptions)

THE DEPUTY CHAIRMAN: Ju*t one minute, please. If Members are not going to listen to me. I will adjourn the House. J will do it. I find that people don't listen to me. If you are not going to listen to me when I ana standing, if anybody speaks when I am standing. I tell again with all responsibility that! will adjourn the House because this it not tile way. Members are agitated. They came to the Chairman. I was there. Some other Members were also there. No permission as sues was given because there were other notices. But, it is an issue which is agitating their minds. Some other day, Members can come, and they might be agitated on some another issue. This is a serious matter. The NPT is going to be discussed in this House. The External Affiars Minister was to be in the House. It was decided: "Okav. vou raise it."

Let him think about it. Let him find it out. He cannot react straightaway. It is a serious matter. He has to find it out. He cannot give off-hand any statement on the floor of the House, while he has come for another business. I don't think it is proper for anybody to ask of any Minister to react, whether it is the. Home

Minister or the External Affairs Minister or anybody else, and to inform what happened, how it happened and why it happened, but he can definitely say that he will look into it. Please don't...(Interruptions)

Please don't get angry. You did not take permission. Why are you speaking? You were not allowed to speak. So, why don't you help me to run this House in order so that everybody who is agitated can get satisfaction? Other Members have objection to the time of the Calling Attention being taken. So, please listen.

(interruptions)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): Madam, with your permission, I only want to assure the boa. Member—that they have brought it to my notice, I will ascertain the fact and I will come to the House with correct information

SHRIMATI JAYANTHI NATARA-JAN: Madam, than is (mother issue. I am not on this Isaac, Madam. ...(Inter-ruptions)

I have a personal problem. Every time 1 get up, I am harassed by the two CPI(M) Members, Mr. Nilotpal Basu and another Member. What is this? ...(Inter-ruptions) Please tell me whether I should sit in the House or not...(Interruptions)

THE DEPUTY CHAIRMAN: I better call the name of Mr. Gopalrao Vithalrao Patil...(Interruptions)

THE DEPUTY CHAIRMAN: (Interruptions) Please speak.

भ्रो॰ कियम कुमार मस्त्रोधाः मैडम... (व्यवधान) उपस्थापतिः लेटर्स भी कत नहीं होगी।

I know it. You showed me the letter. We will discuss it in my chamber. I will find ou tht eletter which you reffered to yesterday. The Minister is waiting I will find it out and let you know.

Let us go ahead now.

SHRI TRILOKI NATH CHATUR-VEDI (Uttar Pradesh): This is a blatant misuse. ... (Interruptions)

THE DEPUTY CHAIRMAN: Artv Member of Parliament, whether belonging to the ruing party or to the Opposition, it free to move any privilege motion against anybody, and it is entirely the prerogative of the Chairman to accept it or to reject it. If you feel that there is impropriety, you can do so. I cannot comment on it.

I am going ahead. Mr. Gopalrao Vit-halrao Patil, please speak.

PROF. VIJAY KUMAR MALHOT-RA; Is it proper or not?

THE DEPUTY CHAIRMAN: I will not comment on the floor of the House whether it is proper or not when we are going to discuss the NPT.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANT

Need of Having a National Consensus for India's Nuclear Policy with Reference to **Nuclear Non-Proliferation Treaty.**

SHRI GOPALRAO VTTHALRAO PATIL (Maharashtra): Sir, I beg to call the attention of the Minister of External Affairs to the need of having a national consensus for India's nuclear policy with reference to Nuclear Non-Proliferation Treaty.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): Madam Deputy Chairperson.

India has pursued a consistent and principled policy on the subject of nuclear disarmament and the Nuclear Non-Proliferation Treaty. The policy enjoys national consensus.

When the NPT negotiation concluded is 1968, the subject came up for discussion in the Lok Sabha. Prime Minister Indira Gandhi had then stated that the NPT "in its present form, does not fully conform to the principles enunciated in the GA resolution No. 2028". She pointed to the discriminatory charcter and said that India shall "continue efforts for nuclear disarmament. because it is

only through nuclear disarmament that discrimination would be eliminated and equality between nations re-established". Mrs. Gandhi also reiterated that the Government of India do not propose to manufacture nuclear weapons and assured the House that "the best interest of the country and of world peace" would guide the decision.

India has not become a Party to the NPT. However, India remains committed to nonproliferation. In our view, the NPT is a flawed treaty because it legitimises nuclear weapons in the hands of five countries. It allows these countries to continue expanding their nuclear arsenate with the development of ever more lethal nuclear warheads. We would like to see genuine non-proliferation which can be ensured only when the nuclear-weapons states agree to give up their nuclear arsenals and eliminate them under international verification. Prime Minister Narasimha Rap, speaking as Foreign Minister, in 1982, in the United Nations, pointed out "unfortunately, the NPT was based on the faulty notion of checking horizontal proliferation alone without placing simultaneous and equal curbs on existing nuclear-weapons states". Therefore, while, rejecting the NPT, India has pursued disarmament in-itatives aimed at the complete elimination of all nuclear weapons within a timebound framework.

In keeping with this approach, in 1988, the then Prime Minister Rajiv Gandhi presented an Action Phut for a Nuclear-, weapon-Free and Non-Violent World Order. The Action Plan called for initiation of multilateral negotiations for elimination of nuclear weapons to be achieved by year 2010. With the end of the Cold War and the ideological conflict that lay behind the East-West confrontation, there exists a new opportunity to turn back the nuclear arms race. In 1992, speaking at the UN Security Council Meeting, Prime Minister Narasimha Rao called for advancing the target date for a